

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA , 1942

B.A. No.81 OF 2020

(CRIME NO.172/2020 of PAZHAYANNUR POLICE STATION,

THRISSUR DISTRICT)

Petitioner / AccusedNo.3:-

Faisal
Aged 38 years ,
S/o Unniyankutty ,
Magottupeedikayil House ,
Chelakkodu Kara,
Chelakkara , Thrissur
Pin:680586.

By Adv. Sri Renjith B.Marar

Respondents / State:

1. State of Kerala, represented by Public Prosecutor,
High Court of Kerala, Ernakulam
PIN- 682031.
2. The Sub Inspector of Police,
Pazhayannur Police Station, Thrissur.

BY Public Prosecutor

THIS B.A. HAVING COME UP FOR ADMISSION ON 24.04.2020, THE COURT
ON THE SAME DAY PASSED THE FOLLOWING:

C.S. DIAS, J

=====
BAIL APPLICATION. TEMP. NO. 81 OF 2020
=====

DATED THIS THE 24th DAY OF APRIL, 2020

ORDER

Heard the learned counsel for the petitioner and the learned Public Prosecutor. The learned Public Prosecutor shall get instructions as regards the crimes alleged against the petitioner.

Call on 05/05/2020.

Nsd

**C.S. DIAS
JUDGE**